

Bihar regarding the number and amount of loans sanctioned under SEEUY Scheme is as under —

Year	No. of Applications sanctioned	Amount of loan sanctioned (Rs. in crores)
1991-92	8975	23 77
1992-93	6475	17 24
1993-94	4841	12 46

(Data Re provisional)

Under the Prime Minister's Rozgar Yojana (PMRY) for Educated Unemployed Youth introduced on 2nd October 1993 Banks have sanctioned in the State of Bihar 1669 loan applications involving an amount of Rs 14 02 Crores during the year 1993-94 (Data Provisional)

(c) and (d) SEEUY Scheme was subsumed in PMRY with effect from 1st April 1994. Loans granted by banks under PMRY are treated as advances under the Priority Sector lendings. Under the extant guidelines of RBI for the Priority Sector Advances all loan applications upto a credit limit of Rs 25,000/- are to be disposed of within a fortnight and those for over Rs 25,000/- within 8 to 9 weeks. The banks have been advised to dispose of the loan applications received under the PMRY within the prescribed time limits.

[English]

Theft of Demand Draft Books

2558 SHRI AMAR ROYPRADHAN Will the Minister of FINANCE be pleased to state

(a) whether incidents of theft/misplacement of Demand Draft Books have taken place in various banks during the year 1993 and 1994,

(b) if so, the details of branches of banks, from where the Demand Draft Books were found missing or stolen during the last two years, and

(c) action taken against the guilty officials found responsible?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M V CHANDRASHEKHARA MURTHY) (a) to (c). Information is being collected and will be laid on the Table of the House

Kolhapur Airport

2559. SHRI UDAYSINGRAO GAIKWAD Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state.

(a) whether the Government propose to expand and modernise the Kolhapur Airport to facilitate operation of Boeing aircraft from there;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) No, Sir.

(b) and (c). The Government of Maharashtra has

offered to take over Kolhapur airport and upgrade it for operation of Boeing aircraft at their cost. Modalities for its transfer are being worked out

Child Labour

2560 KUMARI FARIDA TOPNO
SHRI MANIKRAO HODLYA GAVIT
SHRI BOLLA BULLI RAMAIAH
SHRI M V S MURTHY
SHRI BAPU HARI CHAURE
SHRI PARASRAM BHARDWAJ
SHRI SHIV SHARAN VERMA
SHRI CHINMAYANAND SWAMI

Will the Minister of LABOUR be pleased to state

(a) whether the Government have conducted any survey on employment of child labour in small scale industries like carpet, cracker, leather and handloom industries,

(b) if so the details thereof State-wise,

(c) the steps taken by the Government for education, training and welfare of the child labour,

(d) whether there has been any intensified action programme against child labour to be achieved with a specified time frame, and

(e) if so the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND HOLDING ADDITIONAL CHARGE OF THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P A SANGMA) (a) to (e) The information is being collected and will be laid on the Table of the House

Conventional Tourism

2561 SHRI SHANTARAM POTDUKHE Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) whether the Government have made any attempts to give a boost to conventional tourism,

(b) if so, the details thereof,

(c) the efforts being made by the Government to construct convention halls in business and tourist centres,

(d) whether the Government have identified any locations for setting up of integrated convention centres, and

(e) if so, the names of the places identified. State-wise?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) (a) Yes Sir

(b) The Department of Tourism in its National Action Plan has given special emphasis and significance to Convention Tourism and has stated that it would endeavour